

NOTICE

It is hereby brought to the notice of the Advocates, Litigants and the parties appearing in-person, that as mentioned in Note-II of the Notice dated 25.08.2020, of the I/c. Registrar (Judl-I), the Cause Lists of the final hearing matters before the Single Bench -I and Single Bench -III are as per annexure 'A' and 'B' respectively.

Note- 1 The matters on Cause List will be taken up by the respective Courts on 3rd, 4th, 10th and 11th September, 2020, as notified in Part-II of the Notice dated 25.08.2020.

Note - 2 The matters listed on the Cause List will be taken up through Video Conferencing. The Court Superintendent of the respective Court will send the Video Conferencing link well in advance.

By Order

**High Court of Bombay at Goa,
Panaji**

Date: 28.08.2020

**(Kiran A. Bagi)
Registrar (Judicial)**